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(A)

OA 685/95

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Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
7	12.12.96	<p>Annexures to the counter were served on Shri D.P.Dhalasamant only last week. This is a pension matter. Shri D.P. Dhalasamant is not well. Shri D.N.Mishra on his behalf requests for a short adjournment. Call on 18.12.1996 for hearing.</p> <p style="text-align: right;">Member MEMBER (ADMINISTRATIVE)</p>	<p>Order dt. 2.8.96.</p> <p>None appears.</p> <p>Counter be filed by three weeks last chance.</p>
8	18.12.96	<p>Shri D.P.Dhalasamant requests for a short adjournment. Call 2nd week of January, 1997.</p> <p style="text-align: right;">Member MEMBER (ADMINISTRATIVE)</p>	<p>Order dt. 2.8.96</p> <p>Regd.</p>
9	19.3.97	<p>Heard Shri D.P.Dhalasamant, learned counsel for the petitioner and Shri R.C. Rath, learned Addl. Standing Counsel for the Respondents. It is submitted by learned counsel for the petitioner that he does not want to pursue the petition any further. Under the circumstances the Application is disposed of as being withdrawn.</p> <p style="text-align: right;">VICE-CHAIRMAN 19/3/97</p>	<p>Counters not filed.</p> <p>last chance over.</p> <p>Order dt. 23.8.96</p> <p>None appears.</p> <p>Counter not filed despite several adjournments. Place before Bench.</p> <p>Registrar</p> <p>Counter not filed despite several adjournments.</p> <p>19/3/97</p> <p>Branch</p>